

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

| Sr. No | Matter No. | Cause Title | DFR No. & Date | Defect cured on | Caveat (if any) | To be listed on |
|--------|---|---|---------------------------------|-----------------|-----------------|--|
| 1. | 233/17 & IA 578/17 & IA 579/17 (IA 578/17 – for stay, IA 579/17- for exemption from filing certified copy of impugned order) | Jodhpur Vidyut Vitran Nigam Limited V/s. Ultratech Cement Limited & Ors. | 2206/2017 Dated 13/7/2017 | 17/7/2017 | | 03/08/2017 |
| 2. | 211/17 | NTPC Limited Vs. Uttar Pradesh Power Corporation Limited & Ors. | 1999/2017 Dated 23/6/2017 | 17/7/2017 | | 03/08/2017 |
| 3. | 212/17 | NTPC Tamilnadu Energy Company Limited Vs. A.P. Transmission Corporation Limited & Ors. | 2071/2017 Dated 3/7/2017 | 17/7/2017 | | 03/08/2017 |
| 4. | IA 587/17 & IA 585/17 in DFR NO. 1050/17 (IA 587/17- for delay in re-filing, IA 585/17- for delay in filing) | M/S Samalpatti Power Company Pvt. Ltd. V/s. Tamil Nadu Generation Distribution Corporation Limited & Anr. | 1050/17 Dated 30/3/2017 | 17/7/2017 | | 08/08/2017 |
| 5. | IA 576/17 in DFR NO. 2038/17 (IA 576/17- for delay in filing) | M/S ACC LTD V/s. Rajasthan Electricity Regulatory Commission & Anr. | 2038/2017 Dated 30/6/2017 | 18/7/2017 | | 10/08/2017 (as per request) |
| 6. | 231/17 & IA 569/17 (IA 569/17 - for exemption from filing certified copy of impugned order) | Powerlinks Transmission Limited Vs. Central Electricity Regulatory Commission & Ors. | 2039/2017 Dated 30/6/2017 | 19/7/2017 | | 08/08/2017 |
| 7. | IA 573/17 in DFR No. 2130/17 (IA 573 /17- for delay in filing) | M/S Green Energy Association Vs. Karnataka Electricity Regulatory Commission & Ors. | 2130/2017 Dated 6/7/2017 | 19/7/2017 | | 08/08/2017 |
| 8. | IA 574/17 in DFR NO. 2070/17 (IA 574/17 – for delay in filing) | NLC India limited V/s. Tamil Nadu Electricity Regulatory Commission & Anr. | 2070/2017 Dated 3/7/2017 | 19/7/2017 | | 08/08/2017 |

| | | | | | | |
|-----|---|---|---------------------------------|-----------|--|-------------------|
| 9. | IA 582/17 & IA 581/17 in DFR NO.1975/17 (IA 582/17-for leave to file appeal, 581/17-for delay in filing) | Schlumberger Asia Service Pvt. Ltd. V/s. Maharashtra Electricity Regulatory Commission & Ors. | 1975/2017 Dated 21/7/2017 | 19/7/2017 | | 10/08/2017 |
| 10. | IA 570/17 in DFR No.2074/17 (IA 570/17 – for delay in filing) | Indian Wind Power Association V/s. Punjab State Electricity Regulatory Commission & Ors. | 2074/2017 Dated 3/7/2017 | 20/7/2017 | | 16/08/2017 |
| 11. | 232/17 & IA 572/17 (IA 572/17- for stay) | Simran Wind Project Limited. V/s. Tamil Nadu Generation and Distribution Corporation Limited & Anr. | 1944/2017 Dated 16/7/2017 | 20/7/2017 | | 17/08/2017 |
| 12. | 234/17 & IA 580/17 (IA 580/17- for exemption from filing certified copy of impugned order) | Jaiprakash Power Ventures Limited V/s. Central Electricity Regulatory Commission & Anr. | 2060/2017 Dated 3/7/2017 | 20/7/2017 | | 17/08/2017 |
| 13. | 235/17 & IA 588/17 (IA 588/17- for exemption from filing certified copy of impugned order) | M/S Brahmani Thermal Power Private Ltd. V/s. M/s Power Grid Corporation of india Ltd. & Ors. | 2061/2017 Dated 3/7/12 | 21/7/2017 | | 17/08/2017 |

Dated: 25/07/2017

**By Order
Sd/-
Dy. Registrar**